

Declaration of Assets and Liabilities

Year 2024-25

I, Crajemdra Kumar, son/daughter/wife of Sri Pimeshwar Singh Rai
aged 35 years, belonging to Bihar Vidhan Sabha
service and presently working as Order Paper Distributor
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000/-	Anshu Rai 5000/-	Vedika		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Savg Ac-13000/-	+	+	+	+
(iii)	Bonds, Debentures and Shares in companies	x	x	x	x	x
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	x	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Two units Honda Shine SP-125 BR-0309962				
(vi)	Jewellery (give details of weight and value)	Gold 10g	Gold 50gm			
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the Income of the employee.

Crajemdra Kumar
(अमर ५५ १९८५)

13

50 (Est.)

17/2/25

at 5000/-

5000/-

13/2/25

2447

19/2/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	+	+	+	+	+
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	+	+	+	+	+
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	+	+	+	+	+
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	+	+	+	+	+
(v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	+	+
	(ii) Loans from financial institutions	+	+
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	+	+
	(b) dues to departments dealing with supply of water	+	+
	(c) dues to departments dealing with supply of electricity	+	+

Gajendra Kumar
(son of 1923)

	(d) dues to departments dealing with telephones	X	X
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	X	X
	(f) Other dues, if any	X	X
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	X	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	X
	(iii) Sales Tax [Only in case of proprietary business]	X	X
	(iv) Property Tax	X	X

C. Personal Detail

GPF/CPF/PRAN No. :-

110155365404

Gender :-

M (M/F)

Date of Birth :-

2 0 0 2 1 9 9 1 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Secretariat Service
(Full Name e.g. B.A.S.-Bihar Administrative Service;
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Bhojpur Ara

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Gajendra Kumar

Name of Employee: GAJENDRA KUMAR

Designation: ORDER PEPAR DISTRICT

Department: Bihar Legislative Assembly

Place: Patna

Date: 17/02/2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Gajendra Kumar
(सह. उप निरक्षर)